

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO. 1137/97

DATE OF ORDER : 27-08-1997.

Between :-

1. Ch.Hari Kishen	9. M.Balaram
2. Ch.Venkateswarlu	10. K.Satyanarayana I
3. M.D.Kareem	11.K.Satyanarayana II
4. K.Sattaiah	12.K.Shobha Rani
5. T.Karunakar	13.M.Anjaiah
6. V.Bhoopati Reddy	14.B.Mallaiah
7. V.VL.D.Prasad	15.K.Seshadri
8. G.Anjaiah	

.. Applicants

And

Union of India rep. by

1. Director General Posts & Ex.
Officio Secretary, Dept. of
Posts, New Delhi.
2. Chief Post Master Genera, AP Postal
Circle, Hyderabad.
3. Superintendent, RMS Z Division,
Hyd.1*

.. Respondents

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Counsel for the Applicants : Shri KSR Anjaneyulu

Counsel for the Respondents : Shri K.Ramulu, Addl.CGSC

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CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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(Order per Hon'ble Shri R.Rangarajan, Member (A)). *✓/O*

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Heard Sri D.Subrahmanyam for Sri K.S.R.Anjaneyulu, counsel for the applicants and Ms.Shama for Sri K.Ramulu, standing counsel for the respondents.

2. There are 15 applicants in this O.A. The applicants pray for a direction to the respondents to grant them seniority of all service and / other consequential benefits with reference to their initial date of appointment as RTPs by extending the judgement in OA 798/97 decided on 27-6-97 and OA 1410/95 decided on 8-2-96.

as RTPs

3. The applicants were appointed initially in the years between 1981 to 1983. Their date of absorption on regular basis appointed as RTP are given in page-12 (Annexure-2) to OA. The applicants states that they have completed training and worked along with regular Postal Assistants for 8 hours per day and more than 240 days in a year.

4. The learned counsel for the respondents submits that this O.A. is covered by the judgement in OA 798/97. That OA was decided on the basis of the OA 1410/95 on the file of Ernakulam Bench of this Tribunal. This fact is also accepted by respondent counsel.

5. Hence we follow the direction given in OA 798/97 and direct as follows :-

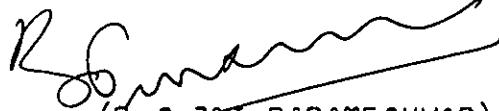
Respondents 1 to 3 or such of them as is competent, are directed to grant the applicants seniority with reference to

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D

their initial appointment. If the existing seniority position is to be revised, that could be done only after notice to parties who may be affected.

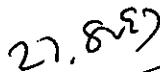
6. Original Application is ordered accordingly at the admission stage itself. No order as to costs.



(B.S.JAI PARAMESHWAR)
Member (J)



(R.RANGARAJAN)
Member (A)


27.8.97

Dated: 27th August, 1997.
Dictated in Open Court.

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DR (J)

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Copy to:

1. Director General, Posts & Ex Officio Secretary,
Dept. of Posts, New Delhi.
2. Chief Post Master General, A.P.Postal Circle,
Hyderabad.
3. Superintendent, RMS, Z Division,
Hyderabad.
4. One copy to Mr.K.S.R.Anjaneyulu, Advocate,CAT,Hyderabad.
5. One copy to Mr.K.Ramulu, Addl.CGSC,CAT,Hyderabad.
6. One copy to D.R(A),CAT,Hyderabad.
7. One duplicate copy.

YLKR

~~22/9/02~~
12/9/02

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M. (A)

AND,

THE HON'BLE SHRI B.S. JAI PARAMESHWAR :
(M) (J)

Dated: 27/8/92

ORDER/JUDGEMENT

M.C./R.A./C.A. NO.

in

C.A. NO. 1137/92

Admitted and Interim Directions
Issued.

Allowed

Disposed of with Directions

Dismissed

Dismissed as withdrawn

Dismissed for Default

Ordered Rejected

No order as to costs.

YLKR

II Court

